

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 14<sup>th</sup> February, 2023

**NO. LJ (B) 4/2018/267** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the power of Executive Magistrate</b>	<b>To be placed with District/Sub-Division</b>
1.	Shri Ian B. Saiborne, District Horticulture Officer, Baghmara.	<b>South Garo Hills District</b>	<b>Deputy Commissioner, SGH, Baghmara</b>
2.	Shri Teseng Marak, ADA, o/o District Agriculture Officer, Baghmara.		
3.	Shri Spaising Kurbah, Executive Engineer, DRDA Baghmara.		
4.	Shri Bablew Warjri, General Manager, DCIC, Baghmara.		
5.	Shri Ardinash N. Sangma, Asstt. Registrar of Cooperative Societies, Baghmara.		
6.	Shri Nazmul Arafin, Vice-Principal, Baghmara Govt. Higher Sec. School.		
7.	Smt. L. Darnie, Principal, Capt. Williamson Govt. Memorial College, Baghmara.		
8.	Shri Sengdang Marak, District Librarian, Baghmara.		
9.	Shri Masoodul Haque, Principal, D.I.E.T. Baghmara.		

10.	Smti Anwey D. Sangma, DPM. NRLM.	<b>South Garo Hills District</b>	<b>Deputy Commissioner, SGH, Baghmara</b>
11.	Dr. P.R. Joshi, District Veterinary Officer, Baghmara.		
12.	Dr. John Kongwang, Senior AH & Veterinary Officer, Baghmara.		



(M.M. Sangma),  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.  
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MEMO.NO. LJ (B) 4/2018/267 - A,  
Copy to:-

Dated Shillong, the 14<sup>th</sup> February, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, South Garo Hills Baghmara for information with reference to letter No. SGH/EL.14/SO/MLA'2023/2022/136, dt. 10.2.2023.
4. Personnel A.R (A) Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

**By Order etc.,**



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.  
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